THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-20/2023/ 356 /R.Cell Dated, Guwahati the 12th September, 2023

In partial modification of this Registry's earlier notification No. HC.XXXVII-20/2023/315 /R.Cell, date: 21-08-2023, the schedule of interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service has been **rescheduled** as follows:

Date of Interview: 13-09-2023 (Wednesday) Reporting Time: 01.30 PM

1.	Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, Kokrajhar			
2.	Smti. Jyotshna Das, Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon.			
3.	Smti Rani Boro, Civil Judge & Asstt. Sessions Judge, Barpeta			
4.	Smti Dimple Boro, Counsellor, Family Court, No.1, Kamrup (M) Guwahati			
5.	Shri Vijay Kumar Singh, Chief Judicial Magistrate, Jorhat			
6.	Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Dhubri			
7.	Smti Shivani Handique, Research Officer, Judicial Academy, Assam			
8.	Smti Sujata Dutta, Secretary, District Legal Services Authority, Kamrup (M), Guwahati			
9.	Shri Ankur Bhuyan, Secretary –cum-Registrar, Office of the Lokayukta, Assam, Guwahati			
10.	Smti Panchali Shyam, Civil Judge & Asstt. Sessions Judge No.2, Kamrup (M), Guwahati			

Date of Interview: 14-09-2023 (Thursday) Reporting Time: 01.30 PM

1.	Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Jorhat
2.	Shri Nur Muhammad Abdullah Ahmed, Secretary, District Legal Services Authority, Silchar, Cachar

3.	Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Goalpara
4.	Smti Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldoi
5.	Shri Bankim Sarma, Chief Judicial Magistrate, Majuli
6.	Smti Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Charaideo
7.	Shri Pranab Sarma, Chief Judicial Magistrate, Nagaon
8.	Shri Nayan Jyoti Sarma, Secretary, District Legal Services Authority, Golaghat
9.	Shri Akhtabul Ala, Civil Judge & Asstt. Sessions Judge,Bongaigaon
10.	Smti Barnani Goswami, Chief Judicial Magistrate, Bajali

Date of Interview: 15-09-2023 (Friday) Reporting Time: 01.30 PM

1.	Md. Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, Morigaon		
2.	Shri Chaturjya Prasad Talukdar, Chief Judicial Magistrate, Kamrup (M), Guwahati		
3.	Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo		
4.	Shri Nurjamal Haque, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati		
5.	Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar		
6.	Shri Imdad Ahmed, Chief Judicial Magistrate, Nalbari		
7.	Shri Kiran Lal Baishnab, Civil Judge & Asstt. Sessions Judge, Hailakandi		
8.	Shri Anup Khanal, Secretary, District Legal Services Authority, Lakhimpur		
9.	Shri Nayan Jyoti Dutta, Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong		
10.	Shri Abdus Sattar, Civil Judge & Asstt. Sessions Judge,Sivasagar		

All other terms and condition mentioned in earlier notification dated 21-08-2023 shall remain same.

(U. Rajkhowa)

Registrar (Vigilance)-cum
I/C, Recruitment Cell

Gauhati High Court, Guwahati

Date: 12-09-2023

Memo No.HC.XXXVII-20/2023/356A/R.Cell

Copy to:

1.	Registrar	General	Gauhati	Hiah	Court	Guwahati.

- 2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.

4.	Joint Registrar (
5.	Deputy Registrar (), Gauhati High Court, Guwahati.
6.	Assistant Registrar (), Gauhati High Court, Guwahati.
7.	Administrative Officer (J) (), Gauhati High Court, Guwahat

- 8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "Notification dated 12-09-2023 regarding reschedule of interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service." with a scroll in the Home Page.
- 9. PS to Hon'ble Mr. Justice _______, Gauhati High Court, Guwahati for favour of his lordship's kind information.
- 10. PS to Hon'ble Mrs. Justice_______, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
- 11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
- 12. The High Court Notice Board.

13. The Order File.

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(U. Rajkhowa)

Registrar (Vigilance)-cum-

I/C, Recruitment Cell

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